

श्री अशुजी जी
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10/2/26

Declaration of Assets and Liabilities

Year 2025-26

I, VIMAL ANAND son/daughter/wife of SRI ARJUN DAS
aged 49 years, belonging to Indian Legislative Assn. Secy, Ret.
service and presently working as Assistant Secretary
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(i)	Cash	4,000/-	Remarks	Pratik Anand	Lakhyo Anand	Arjun Das Dattki Devi
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000/-	Submitting self Asses. & libl. for central bank of India	NA	NA	NA
(iii)	Bonds, Debentures and Shares in companies	NA		NA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-6084 monthly yearly 5927/- yearly		NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	Glamos-2010 Nagark-2014 used		NA	NA	NA
(vi)	Jewellery (give details of weight and value)	30 grams gold		NA	NA	NA
(vii)	Other assets, such as values of claims / interests	NA		NA	NA	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	1 1/2 (2200) Sifcef Sampatelek Palora	NA	NA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Others (such as Interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/12/2016
(a)	(i) Loans from Banks	SBI	18,77,000
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

Vijay Shankar

	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)]	AVDPA 7878 C	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

(M/F)

Date of Birth :-

(DD/MM/YYYY)

Class/Group :-

(A/B/C)

Cadre :-

Bihar
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Vimal Anand
Name of Employee: VIMAL ANAND
Designation: Ass'tt. section Officer
Department: Bihar Legislative Assembly Secretariat, Patna

Place: Patna

Date: 10-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.